

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
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From:

**Ambuj Nath,**  
Registrar General,  
High Court of Jharkhand  
Ranchi.

File No. XXII(5)/1/2014-15-16-17-18/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

The Director,  
L.N.J.N. National Institute of Criminology and Forensic Science,  
Ministry of Home Affairs, Sector-3,  
Outer Ring Road, Rohini,  
Delhi – 110085.

Sub: - Regarding nomination for one day workshop on “Impact of Privacy law on Investigation” on 21<sup>st</sup> April, 2018.

Ref: - Your Letter No. 19/38/2018-NICFS dated 20.03.2018.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to nominate i) Sri Ambuj Nath, Registrar General, High Court of Jharkhand, Ranchi, ii) Sri Navneet Kumar, Judicial Commissioner, Ranchi and iii) Sri Manoj Prasad, Principal District & Sessions Judge, East Singhbhum at Jamshedpur (**subject to acceptance of their nominations**) for attending one day workshop on “Impact of Privacy law on Investigation” on 21st April, 2018.

The details of the nominated Officers are as follows:-

Sl. No.	Name of Officer/nominee	Designation	Contact details of Officer/nominee
1.	Sri Ambuj Nath	Registrar General, High Court of Jharkhand, Ranchi	Mobile No. 94311-15615 Email id :- nathambuj@gmail.com
2.	Sri Navneet Kumar	Judicial Commissioner, Ranchi	Mobile No. 94313-91484 Email id :- navneetkumar360@gmail.com
3.	Sri Manoj Prasad	Principal District & Sessions Judge, East Singhbhum at Jamshedpur	Mobile No. 94313-84919 Email id :- mpd.manoj@gmail.com

This is for kind information and needful.

Yours faithfully,  
Sd/- Ambuj Nath  
Registrar General

Memo No. 1554 / Apptt.

Ranchi dated the 04/04/2018

Copy forwarded to the Judicial Commissioner, Ranchi & the Principal District & Sessions Judge, East Singhbhum at Jamshedpur alongwith copy of the aforesaid letter for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the D.R. (Protocol), O/o the Registrar General, the Section Officers, Protocol & Accounts (General), High Court of Jharkhand, Ranchi for information and needful.

  
2018.4.4.18  
Registrar General